

SLP(C)No. 14691 OF 2000

ITEM No.201(PH)

Court No. 6

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.14691/2000

(From the judgement and order dated 12/07/2000 in WP 245/96
of The HIGH COURT OF BOMBAY AT GOA)

G.N. NAYAK

Petitioner (s)

VERSUS

GOA UNIVERSITY & ORS.

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for permission to submit additional document(s))

(For Final Disposal)

Date : 07/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s) Mr. Kapil Sibal, Sr. Adv.
Mr. N. Ganpathy, Adv.

For Respondent (s) Mr. Uday U. Lalit, Adv.
Mr. Arun Pednekar, Adv.
Mr. V.N. Raghupathy, Adv.

Mr. P.P. Tripathi, Sr. Adv.
Mr. Sandeep Aggarwal, Adv.
Mr. Praveena Gautam, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....J

.SP2

Hearing concluded. Judgment reserved.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master